

RAJASTHAN HIGH COURT, JODHPUR

NOTICE

No. I/A(iii)(a)(1)52/2024/655

Date: 04/03/25

To:

1. Satyendra Kumar Rathore S/o Rajkumar,
R/o Ward No. 5, Karrapur Sagar, Madhya Pradesh-470337.
- ✓ 2. Rekha Saini D/o Kaluram Saini,
R/o Tejaji Ka Chowk, Ward No. 2, Todaraisingh,
Tonk-304505.

Sub.: Document Verification for recruitment to the post of Reference Assistant and Library Restorer in the establishment of Rajasthan High Court.

Apropos to above, you are informed that you have been provisionally qualified to be called for documents verification being in the reserve list, as per the result of recruitment to the post of Reference Assistant and Library Restorer, 2024 for the Rajasthan High Court declared vide Notice No./RHC/Exam. Cell/RA & LR/2024/1848 dated 15.07.2024.

You are, therefore, directed to remain present for the Documents Verification as per following details:

1. Date of Documents Verification: **18.03.2025**
2. Reporting Time : **10:30 AM**
3. Venue : **Office of Registrar (Administration),
Rajasthan High Court,
Jodhpur (Rajasthan).**

You are further directed to bring the following original documents along with 01 attested/certified photocopy of each document with you for documents verification:-

- i. **Birth Certificate**:- Birth certificate or certificate of Secondary/Higher Secondary/Senior Secondary School with date of Birth issued by recognized Board of Education;
- ii. **Certificate of Educational Qualification**:- Certificates and Mark Sheets of Secondary, Hr. Sec./Sr. Sec. School issued by recognized Board of Education.

Degree & Mark Sheets of Graduation issued by recognized Board/University/Council or certificate/document of higher education, if any;

iii. **Certificate relating to category:-**

- a) OBC (Non Creamy Layer) certificate issued not prior to one year from the last date of submission of the application form i.e. 18.05.2024.
 - b) In case OBC (Non Creamy Layer) certificate is issued between 19.05.2021 and 18.05.2023, an affidavit in prescribed format along with caste certificate has to be produced.
 - c) OBC certificate must not have been issued after the last date of submission of the application form i.e. 18.05.2024.
- iv. Marriage Registration Certificate/Affidavit in support of marital status;
- v. Affidavit regarding number of children with date of birth thereof and declaration of not having more than one spouse living and not accepted dowry in marriage;
- vi. **Certificates/affidavit regarding disqualifications for appointment (Wherever applicable):-** The candidate is directed to submit document(s)/affidavit related to –
- a. Dismissal/ removal/ termination by previous employer, if any;
 - b. Conviction for any offence involving moral turpitude by the Court of Law, if any;
 - c. Conviction for any offence other than involving moral turpitude by the Court of Law, if any;
 - d. Acquittal for any offence involving moral turpitude or any other offence by the Court of Law, if any;
 - e. Any First Information Report (FIR) has ever been lodged against the candidate, if any;
 - f. Any criminal prosecution pending against the candidate, if any;
 - g. Any charge sheet for committing any offence has ever been filed against the candidate in the Court of Law;
 - h. Any negative Final Report concerning the candidate has ever been filed in the Court of Law, if any;
 - i. Debarring permanently or disqualifying from appearing in any examination, if any.
 - j. Affidavit regarding number of children with date of birth thereof AND declaration of not having more than one spouse living and not accepted dowry in marriage.
 - k. Affidavit regarding not married to the person already having a wife living (In case of married female candidate).

- vii. **Character Certificates**:-Three Character Certificates (one issued by the Principal Academic Officer of the University or College in which you have last educated, and two from responsible persons not related to your University, College or School, issued not more than six months prior to the date of the online application form);
- viii. **Proof of identity**:- One of the recognized photo ID proof as uploaded with the online application form.
- ix. **Photographs**:-Two recent Passport size coloured Photos, as uploaded with the online application form.
- x. You are also required to submit duly filled up evidentiary letter (enclosed with this notice) at time of document verification;

NOTES:-

1. In absence of required original documents, your candidature shall be rejected.
2. No request for any change in the date, time and venue for the document verification shall be entertained. In case, you fail to appear for the document verification as per the above schedule, your candidature for the recruitment shall be rejected.
3. No TA/DA or any other allowance shall be admissible for the journey undertaken and no attendance certificate shall be issued for attending the document verification.

श्री १३ मी ४-३-२०२५
REGISTRAR (ADMINISTRATION)